GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

RAJYA SABHA

UNSTARRED QUESTION NO.: 822

TO BE ANSWERED ON THE 8th December 2025

IMPROVEMENT OF AIR CONNECTIVITY AND AIRPORTS IN THE STATE OF JHARKHAND

822. SHRI ADITYA PRASAD

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government proposes to increase direct air services from the State of Jharkhand to Chennai, Jaipur, and major cities in Punjab, if so, the expected timeline for starting flights on these routes; and
- (b) whether Government is taking special steps to enhance connectivity to Ranchi, Deoghar, and other airports and approve new routes, if so, the progress made in this regard so far?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) & (b): With the repeal of Air Corporation Act in March 1994, the Indian domestic aviation has been deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service depending on their operational & commercial viability.

The current connectivity from Ranchi and Deoghar Airport is at Annexure.

Annexure

Airport	No. of schedule aircraft movements (arrival + departure) per week	Airlines operating	Cities connected
Deoghar	70	Indigo	Bengaluru, Mumbai, Kolkata, Delhi
Ranchi	378	Indigo, Air India Express	Ahmedabad, Bhubaneswar, Bengaluru, Mumbai, Kolkata, Delhi, Shamshabad, Chennai, Patna, Pune